

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 565 of 2020

In the matter of:

Prashant Goyal Suspended Director,Appellant
Baldeo Metals Pvt. Ltd
Vs.
Tata Capital Financial Services Ltd. & Anr.Respondents

Present:

Appellant: Mr. Gaurav Srivastava, Advocate.

Respondents: Ms. Savyasachi K. Sahai, Advocate for R1.

ORDER
(Through Virtual Mode)

22.07.2020: Reply filed by Respondent No.1 and rejoinder thereto filed by the Appellant is taken on record. There is no appearance on behalf of Respondent No.2. Let appearance of Respondent No.2 be awaited.

Respondent No.2 may file reply-affidavit/ Status Report within two weeks.

List the appeal 'for admission (after notice)' on 25th August, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

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